

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:4362
ANSWERED ON:19.08.2010
WOMEN COURTS
Agarwal Shri Jai Prakash

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the number of women courts set up so far in the country to dispose of the cases related to the atrocities committed on women, State-wise;
- (b) whether there is any proposal to set up some more women courts in States;and
- (c) if so, the details thereof, State-wise?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LAW AND JUSTICE (Dr. M. VEERAPPA MOILY)

(a): No such data is being maintained centrally.

(b)&(c): Subordinate courts are set up by the State Governments in consultation with the respective High Courts. No proposal to set up women courts is under consideration of the Central Government.